

(c) the details of changes, if any, proposed to rationalise and refine the selection process for appointments in defence forces; and

(d) the Government's version on the unprecedented decision of dismissal of Navy Chief?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) No, Sir.

(b) Does not arise.

(c) The present system of selection and appointments in the Armed Forces has stood the test of time and has been working satisfactorily. Hence, there is no proposal to effect any change in the selection process for appointments in defence forces.

(d) The President, in exercise of powers conferred by Section 15(1) of the Navy Act, 1957 and all other enabling provisions in this behalf, withdrew his pleasure for the continuance of Admiral Vishnu Bhagwat on account of loss of confidence in his fitness to continue as the Chief of the Naval Staff and Admiral Bhagwat was relieved of his services with effect from December 30, 1998. The above decision was taken after giving adequate, careful and serious consideration to the entire matter. It was noted that the officer had been taking a series of actions in defiance of the established system of Cabinet control over the defence forces.

[Translation]

Palekar and Bachawat Wage Boards

*336. SHRI DADA BABURAO PARANJPE : Will the Minister of LABOUR be pleased to state:

(a) whether the recommendations of Palekar and Bachawat Wage Boards set up by the Government for the journalists and non-journalists have not been implemented so far;

(b) if so, the reasons for setting up of the present Wage Board; and

(c) the steps being taken by the Government to implement the recommendations of the Palekar and Bachawat Wage Boards?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) to (c) No data is maintained regarding the progress of implementation of recommendations of Palekar

award which was submitted and accepted by the Government in the year 1980. However, regarding Bachawat Award accepted in 1989, out of 1703 newspaper establishments 637 have fully and 26 have partially implemented the recommendations.

Wage Boards for Journalists and Non-Journalist newspaper employees have been set up in the past with a gap of approximately 10 years. The Bachawat Wage Boards were set up in 1985 and as a period of approximately nine years had already elapsed, the Government decided to set up the Manisana Wage Boards in September, 1994.

The responsibility for implementation lies with State Governments. However, the Central Government keeps on impressing upon the State Governments for speedy implementation of the recommendations of Bachawat Award and letters to the State Governments, to this effect, were written periodically at the highest level. Palekar Award became obsolete after the enforcement of the Bachawat Award.

[English]

Development of Unorganised Labourers

*337. SHRI D.S. AHIRE :
SHRI A. VENKATESH NAIK :

Will the Minister of LABOUR be pleased to state:

(a) the efforts made by the Government for the welfare and improvement in conditions of unorganised labourers in the country during the last three years;

(b) the funds provided to State Governments for the purpose during each of the last three years, State-wise and scheme-wise; and

(c) the number of unorganised labourers benefited thereunder in each State during the above period?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) to (c) The Government have enacted a number of labour laws for protection of the interests of labour including unorganised labour. Some of these laws are : the Minimum Wages Act, 1948, the Equal Remuneration Act, 1976, the Payment of Gratuity Act, 1972, the Contract Labour (Regulation and Abolition) Act, 1970, the Bonded Labour System (Abolition) Act, 1976, the Beedi and Cigar Workers (Conditions of Employment) Act, 1966, the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979, the Beedi Workers' Welfare Fund Act, 1976 etc. Workers

engaged in iron ore, manganese ore, chrome ore, limestone, dolomite and mica mines, cine industry and beedi industry are also covered by the various welfare programmes undertaken under the concerned welfare funds. State Governments have also launched insurance and social security schemes covering large number of workers engaged in specific activities like handloom weavers, rikshaw pullers, etc. Improvement in quality of employment and conditions of work of workers in these unorganised/informal sector has been and continues to be a matter of prime concern for the Government.

The Government are also implementing a number of schemes like Integrated Rural Development Programme (IRDP), Jawahar Rojgar Yojna (JRY), Employment Assurance Scheme (EAS), Training of Rural Youth for Self Employment (TRYSEM), Development of Women and Children in Rural Areas (DWCRA) etc. for the welfare and improvement of the conditions of rural unorganised labourers in the country.

The details of such measures taken in the last three years are given in the statements-I and II.

Statement-I

Statement showing financial performance under various welfare schemes (State-wise and Year-wise)

(Rs. in lakhs)

Name of State/ U.Ts.	Year	Name of the Scheme				
		IRDP*	EAS	JRY*	TRYSEM*	DWCRA*
1	2	3	4	5	6	7
Andhra Pradesh	1995-96	8336.41	18187.50	37232.40	684.92	718.75
	1996-97	8336.41	25137.50	17372.39	684.92	718.75
	1997-98	8612.23	20925.00	19410.49	684.92	718.75
Arunachal Pradesh	1995-96	623.43	2323.75	329.58	51.22	44.75
	1996-97	623.43	2126.25	178.30	51.22	44.75
	1997-98	644.07	2362.50	199.22	51.22	44.75
Assam	1995-96	2743.50	10025.00	10820.18	225.40	283.75
	1996-97	2743.50	135.25.00	5718.18	225.40	283.75
	1997-98	2834.27	10740.00	6389.02	225.40	283.75

1	2	3	4	5	6	7
Bihar	1995-96	16218.24	20287.50	78598.18	1274.48	760.50
	1996-97	16218.24	26556.25	34075.58	1274.48	760.50
	1997-98	16754.81	22792.50	38073.25	1274.48	760.50
Goa	1995-96	141.87		356.09	11.66	9.00
	1996-97	141.87	100.00	192.65	11.66	9.00
	1997-98	146.57	175.00	215.25	11.66	9.00
Gujarat	1995-96	3059.22	8712.50	14754.11	251.34	258.25
	1996-97	3059.22	7312.50	6376.25	251.34	258.25
	1997-98	3160.43	5400.00	724.30	251.34	258.25
Haryana	1995-96	735.33	4150.00	3398.28	60.40	146.50
	1996-97	735.33	3350.00	1531.81	60.40	146.50
	1997-98	759.67	3337.50	1711.52	60.40	146.50
Himachal Pradesh	1995-96	239.78	562.50	1149.09	19.80	76.00
	1996-97	239.78	1987.50	612.16	19.80	76.00
	1997-98	247.71	3187.50	683.98	19.80	76.00
Jammu & Kashmir	1995-96	999.09	8425.00	3381.00	140.00	220.00
	1996-97	999.09	4825.00	1243.83	140.00	220.00
	1997-98	1032.15	5950.00	1389.86	140.00	220.00

1	2	3	4	5	6	7
Karnatak	1995-96	5594.91	13712.50	24422.41	459.84	387.00
	1996-97	5594.91	14450.00	11665.34	459.84	387.00
	1997-98	5780.01	13250.00	13033.90	459.84	387.00
Kerala	1995-96	2036.15	2312.50	6029.34	167.28	180.00
	1996-97	2036.15	3562.50	4244.16	167.28	180.00
	1997-98	2103.50	4986.25	4742.06	167.28	180.00
Madhya Pradesh	1995-96	10565.39	26675.00	51119.46	867.96	698.75
	1996-97	10565.39	28337.71	22014.51	867.96	698.75
	1997-98	10914.93	26884.81	24597.22	867.96	698.75
Maharashtra	1995-96	9087.73	14325.00	41658.79	746.64	572.00
	1996-97	9087.73	8412.50	18937.55	746.64	572.00
	1997-98	9388.40	14168.14	21159.27	746.64	572.00
Manipur	1995-96	449.59	1125.00	425.45	36.94	61.25
	1996-97	449.59	1350.00	228.53	36.94	61.25
	1997-98	464.47	1012.50	255.34	36.94	61.25
Meghalaya	1995-96	477.57	312.50	496.31	39.24	61.25
	1996-97	477.57	612.50	267.40	39.24	61.25
	1997-98	493.36	275.00	298.77	39.24	61.25

1	2	3	4	5	6	7
Mizoram	1995-96	201.82	1500.00	208.04	16.58	17.00
	1996-97	201.82	1500.00	112.65	16.58	17.00
	1997-98	208.50	1000.00	125.87	16.58	17.00
Nagaland	1995-96	335.69	2600.00	526.28	27.58	30.50
	1996-97	335.69	3482.50	286.64	27.58	30.50
	1997-98	346.81	2625.00	320.27	27.58	30.50
Orissa	1995-96	6763.85	14325.00	30642.94	555.72	405.75
	1996-97	6763.85	20534.44	14093.11	555.72	405.75
	1997-98	6987.62	18401.98	15746.49	555.72	405.75
Punjab	1995-96	521.53	—	1969.93	43.00	165.75
	1996-97	521.53	1225.00	1089.39	43.00	165.75
	1997-98	538.77	2300.00	1217.19	43.00	165.75
Rajasthan	1995-96	4388.01	17537.50	20825.10	360.52	309.50
	1996-97	4588.01	12987.50	9146.40	360.52	309.50
	1997-98	4533.18	11581.25	10219.44	360.52	309.50
Sikkim	1995-96	55.95	412.50	341.93	4.60	43.50
	1996-97	55.95	275.00	104.36	4.60	43.50
	1997-98	57.79	275.00	116.61	4.60	43.50

1	2	3	4	5	6	7
Tamil Nadu	1995-96	7537.14	10512.50	32634.06	619.24	487.75
	1996-97	7537.14	18406.25	15704.96	619.24	487.75
	1997-98	7786.50	23400.00	17547.44	619.24	487.75
Tripura	1995-96	641.42	1950.00	558.65	52.68	22.50
	1996-97	641.42	2700.00	296.83	52.68	22.50
	1997-98	662.64	1800.00	331.65	52.68	22.50
Uttar Pradesh	1995-96	20316.50	19450.00	87188.55	1669.19	1017.00
	1996-97	20316.50	26630.94	42334.91	1669.19	1017.00
	1997-98	20988.66	39310.08	47301.56	1669.19	1017.00
West Bengal	1995-96	7472.20	11550.00	33287.71	613.84	451.50
	1996-97	7472.20	12712.50	15569.34	613.84	451.50
	1997-98	7719.41	9737.50	17395.91	613.84	451.50
A & N Islands	1995-96	70.94	40.00	154.18	11.74	5.80
	1996-97	70.94	0.00	84.41	11.74	7.25
	1997-98	73.29	80.00	94.31	11.74	7.25
Dadar & N. Haveli	1995-96	14.99	30.00	83.92	2.48	3.20
	1996-97	14.99	60.00	45.81	2.48	4.00
	1997-98	15.49	30.00	51.18	2.48	4.00

1	2	3	4	5	6	7
Daman & Diu	1995-96	27.97	20.00	49.28	4.62	2.80
	1996-97	27.97	20.00	26.99	4.62	3.50
	1997-98	28.90	0.00	30.16	4.62	3.50
Lakshadweep	1995-96	6.99	100.00	76.70	1.16	3.20
	1996-97	6.99	140.00	42.32	1.16	4.00
	1997-98	7.22	0.00	47.28	1.16	4.00
Pondicherry	1995-96	57.95		151.86	5.00	2.20
	1996-97	57.95	60.00	82.64	5.00	4.00
	1997-98	59.87	60.00	92.34	5.00	4.00
All India	1995-96	109721.16	213163.75	484869.71	9025.00	7495.45
	1996-97	109721.16	242379.34	223679.48	9025.00	7500.00
	1997-98	113351.23	246047.50	249921.18	#9025.00	7500.00

*Total allocation.

#Figures under TRYSEM for the year 1997-98 are provisional.

Statement-II*Physical performance under various welfare schemes*

Sl. No.	States/UTs.	JRY			EAS			IRDP		
		Lakh Mandays Generated			Lakh Mandays Generated			Beneficiaries (Nos.)		
		1995-96	1996-97	1997-98	1995-96	1996-97	1997-98	1995-96	1996-97	1997-98
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	70157	329.75	310.98	252.42	437.00	488.26	122863	203135	162117
2.	Arunachal Pradesh	8.24	2.79	2.88	50.67	39.00	43.66	14381	4956	12799
3.	Assam	179.08	91.54	107.69	181.82	162.00	207.76	59030	23062	39585
4.	Bihar	1197.03	460.02	533.04	254.44	324.00	420.45	265525	241026	196849
5.	Goa	8.38	5.30	2.55		0.00	2.92	1486	1982	897
6.	Gujarat	209.42	105.20	82.81	92.45	123.00	92.71	55686	47545	41822
7.	Haryana	33.50	13.08	11.12	52.11	24.00	18.45	29771	17202	10853
8.	Himachal Pradesh	21.45	10.62	10.11	6.86	13.00	35.65	6806	7990	5548
9.	Jammu & Kashmir	48.23	18.36	24.05	129.96	92.00	132.17	13189	7929	13643
10.	Karnataka	524.89	250.194	265.91	268.73	314.00	349.41	119685	116900	94688
11.	Kerala	127.75	55.45	41.82	32.47	29.00	47.26	43357	48690	44191
12.	Madhya Pradesh	759.46	349.02	347.15	398.02	379.00	447.46	210692	168123	138810
13.	Maharashtra	1014.47	455.08	527.74	293.23	310.00	363.24	181597	161018	147640
14.	Manipur	9.34	3.49	2.16	31.21	17.00	15.38	6077	7256	4258

1	2	3	4	5	6	7	8	9	10	11
15.	Meghalaya	4.86	6.96	4.54	8.30	6.00	7.72	4534	6822	5167
16.	Mizoram	5.20	2.46	1.91	40.91	32.00	17.88	5085	1360	2876
17.	Nagaland	5.76	11.85	7.71	49.00	73.00	73.95	2531	2915	3433
18.	Orissa	678.31	314.19	299.82	311.06	439.00	382.14	120669	91249	75373
19.	Punjab	6.44	7.85	12.83	—	—	4.55	11786	7160	6107
20.	Rajasthan	361.72	168.12	196.14	288.02	213.00	250.06	92818	70304	60819
21.	Sikkim	9.27	2.63	2.65	16.01	4.00	7.41	2843	1483	1792
22.	Tamil Nadu	1089.75	488.60	388.81	211.35	468.00	558.28	183896	152597	180698
23.	Tripura	18.43	10.38	7.31	43.20	45.00	54.46	14657	13725	11668
24.	Uttar Pradesh	1532.66	658.38	599.49	328.23	320.00	522.76	355916	364553	351146
25.	West Bengal	416.75	178.53	154.62	143.08	163.00	138.60	161724	110280	91733
26.	A & N Islands	2.59	0.82	0.15	0.11	0.00	0.14	832	276	628
27.	D & N Haveli	0.64	1.02	0.49	0.23	0.00	0.35	274	168	179
28.	Daman & Diu	1.11	0.50	0.56	0.36	0.00	0.34	310	178	188
29.	Lakshadweep	1.05	0.88	1.46	1.02	2.00	1.46	18	30	27
30.	Pondicherry	3.10	2.91	0.63	—	0.00	0.14	1563	1293	1107
Total		8958.25	4006.32	3919.13	3465.27	4028.00	4685.02	2039400	1681206	1706609

*Members benefitted.

Sl. No.	States/Uts.	DWCRA Group formed			TRYSEM Trained Youths		
		1995-96*	1996-97	1997-98	1995-96	1996-97	1997-98
1	2	12	13	14	15	16	17
1.	Andhra Pradesh	246923	17737	7178	19846	19846	20850
2.	Arunachal Pradesh	1760	126	154	1277	1277	252
3.	Assam	12842	823	155	10317	10317	7302
4.	Bihar	37570	2415	1667	26287	26287	33337
5.	Goa	540	36	36	3896	3896	1769
6.	Gujarat	14152	1026	1375	10958	10958	7284
7.	Haryana	8562	711	553	3582	3582	1541
8.	Himachal Pradesh	3214	129	283	894	894	857
9.	Jammu & Kashmir	8011	705	695	4326	4326	2252
10.	Karnataka	8342	2128	2243	16602	16602	15914
11.	Kerala	8378	962	1355	4860	4860	3486
12.	Madhya Pradesh	15505	1136	2717	60107	60107	14125
13.	Maharashtra	27333	2522	2324	5764	5764	13841
14.	Manipur	3952	265	247	117	117	836

1	2	12	13	14	15	16	17
15.	Meghalaya	2027	360	261	292	292	361
16.	Mizoram	509	66	136	692	692	552
17.	Nagaland	1302	170	18	227	227	0
18.	Orissa	23989	2094	1730	16589	6388	14951
19.	Punjab	7734	482	529	2670	2670	1656
20.	Rajasthan	23989	600	251	9269	9269	3179
21.	Sikkim	1644	25	126	408	408	216
22.	Tamil Nadu	4562	1549	2041	11561	11561	10972
23.	Tripura	1730	149	139	3838	3838	3503
24.	Uttar Pradesh	79864	3404	6098	63721	63721	65875
25.	West Bengal	11092	1738	1986	22557	22557	16088
26.	A & N Islands	304	59	28	279	279	293
27.	D & N Haveli	225	0	0	0	0	151
28.	Daman & Diu	110	9	0	87	87	82
29.	Lakshadweep	7	2	6	3	3	0
30.	Pondicherry	9	14	14	625	625	138
Total		697088	41462	34445	301651	291450	242025

*Members benefitted.